

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 243/TT/2018**

**Subject** : Approval of transmission tariff from COD to 31.3.2019 for Expansion and Replacement of existing SCADA/EMS System at SLDC's of Northern Region (NR ULDC Phase-II)"

**Date of Hearing** : 13.12.2018

**Coram** : Shri P.K. Pujari, Chairperson  
Dr. M. K. Iyer, Member

**Petitioner** : Power Grid Corporation of India Limited (PGCIL)

**Respondents** : Power Development Department, Government of Jammu & Kashmir and 2 others

**Parties present** : Shri V. P. Rastogi, PGCIL  
Shri S. K. Venkatesan, PGCIL  
Shri S. K. Niranjana, PGCIL  
Shri S. S. Raju, PGCIL  
Shri Pankaj Sharma, PGCIL  
Shri Vivek Kumar Singh, PGCIL  
Shri Zafrul Hasan, PGCIL

**Record of Proceedings**

The representative of the petitioner submitted that the instant petition is filed for determination of tariff for Expansion and Replacement of existing SCADA/EMS System at SLDC's of Northern Region (NR ULDC Phase-II)".

2. In response to a query of the Commission, the representative of the petitioner clarified that the assets covered in the petition are the last two elements of the project and other elements have already been put under commercial operation on or before 31.12.2015. He further submitted that the time over-run of 24 months in case of the instant assets was due to UPSTCL shifting the location of the sub-station and delay in handing over of the land by Jammu & Kashmir Government.

3. The Commission directed the respondents to file their reply by 4.1.2019 with an advance copy to the petitioner who shall file their rejoinder, if any, by 14.1.2019. The Commission further directed the parties to comply with the above directions within the specified timeline and observed that no extension of time shall be granted.



4. The next date of hearing will be intimated to the parties in due course of time.

By order of the Commission

sd/-  
(T. Rout)  
Chief (Law)

